

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 306
CP-434/241/ND/2018
New Company Application 66/2024

IN THE MATTER

Sh. Anupam Gupta And Another ... **Applicant/Petitioner**

Versus

M/s. Overseas Courier Service (India) Pvt. Ltd. & Others ... **Respondent**

Under Section: 241-242

Order delivered on 21.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Sr. Adv. Neeraj Malhotra, Adv. Swastika Chakravarti, Adv. Muskan Narang, Adv. Nimish Gupta

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 22.03.2024.

Sd/-
(COURT OFFICER)